of the monthly salary system for them and the average per capita expenditure incurred on them for a ponding period before the said system was introduced; and

(b) the amount, if any, saved by Government by introducing monthly salary system?]

संसद-कार्य मंत्री (श्री सत्यनारायण सिंह): (क) ग्रौर (ख). जिस विषय पर सूचना मांगी गई है वह राज्य सभा के सभा-पति के प्रशासनिक नियंत्रण के ऋधीन है। परम्परा के ग्रनसार संसदीय विषयों पर सुचना प्रश्नोत्तर के रूप में सदन के अन्दर नहीं दी जाती है। इस सूचना के लिये माननीय सदस्य को सभापति से प्रार्थना करनी पडेगी।

†[THE MINISTER FOR PARLIA-MENTARY AFFAIRS (SHRI SATYA-NARAYAN SINHA): (a) and (b). The information asked for relates to a subject under the administrative trol of the Chairman of the Sabha. According to a parliamentary convention, information on such subjects is not supplied by way of a reply to a question on the floor of the House. In conformity with this convention, the hon. Member may make a request for information to the Chairman.]

REQUIREMENT AND IMPORT OF DENTAL MATERIALS

CHANDRAVATI SHRIMATI 177. LAKHANPAL: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the quantity and value of all the dental materials like drugs, filling material, materials for preparing artificial dentures, etc., and other accessories required by dentists in in the last two years, i.e., 1954-55 and 1955-56; and

†English translation.

(b) the quantity and value of these materials imported during those vears?

THE MINISTER FOR COMMERCE AND INDUSTRY AND IRON STEEL (SHRI T. T. KRISHNAMACHARI): (a) and (b). Dental instruments and dental material are grouped with surgical instruments, and hence seperate figures for the import of these materials are not available.

CONCENTRATION OF PAKISTANI TROOPS ON WESTERN BORDER

SHRI H. D. RAJAH (Madras): Sir. I wish to bring to the notice of this House a matter of grave importance that agitates the Members of House after reading some newspaper reports and the replies given in the Lok Sabha regarding the concentration of troops by Pakistan on the Western border of our territory. I would like some statement to be made by the Minister in charge of External Affairs or Defence, so that the anxiety this matter can be allayed to a considerable extent.

PAPER LAID ON THE TABLE

AUDIT REPORT (CIVIL) 1955-PART I

DEPUTY MINISTER FINANCE (Shri B. R. BHAGAT): Sir, on behalf of Shri C. D. Deshmukh, I beg to lay on the under clause (1) of article 151 of the Constitution, a copy of the Report (Civil) 1955-Part I. [Placed in the Library. See No. S-191/56.]

REPORT OF JOINT COMMITTEE OF Houses on the Constitution (Tenth AMENDMENT) BILL, 1956.

SHRI P. N. SAPRU (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill further to amend the Constitution of India.